D.G. (on Account) Gen. 1982-83.

Somebody may say that if they were there, they would have established better relations with Pakistan. We do want to establish better relations with Pakistan, but I am not going into that aspect; that is not my area. But the hard fact remains that since the days of independence, not a single bullet has been fired from the Pakistan side to any other direction, but only to India. This is a fact, be it on the issue of Kashmir in the late forties, or in midsixties or in early seventies; unfortunately, not a single bullet was fired in any other direction from Pakistan. It was aimed only at India. Under this situation, and with such a long border, can any responsible Government suggest that there is no need of defence expenditure. It is true that the defence of the country depends upon the economic strength on the courage and on the strength of the working forces. That is the reason why the Prnie Minister has given a call that weshould move together, not in isolation, not in compartmentalisation, so that we can meet the challenge. I would like to conclude here and once again express

the hon. my gratitude and thank Members for making very useful contributions to this debate.

13.32 hrs.

GRANTS ON FOR **DEMANDS*** (GENERAL), ACCOUNT

MR. SPEAKER: I shall now put to the vote of the House the Demands for Grants on Account in respect of the Budget (General) for 1982-83.

The question is:

"That the respective sums not exceeding the amounts on Revenue Account and Capital Account shown in the third column of the Order paper, be granted to the President out of the Consolidated Fund of India, on account, for or towards defraying the charges during the year ending on the 31st day of March, 1983, in respect of the heads of demands entered in the second column thereof against Demands Nos. 1 to 108."

The motion was adopted.

Demands for Grants on Account (General) 1982-83 Voted by Lok Sabha

Vo. of	Demand	Nε	me of	Den	nand				Amount of Dema Account voted	nd for Grant on by the House
I					2				3	
									Revenue Rs.	Capital Rs.
	MINISTRY	OF	AGRI	CUL	TUR	E			*1	
I.	Department of	of Agr	icultu	re an	d Goo	perat	ion		58,09,000	
2.	Agriculture								15,10,10,000	198,78,64,000
3.	Fisherics								2,98,12,000,	1,3895,000
4.	Animal Husb	andr	y and	Dairy	Deve	lopm	ent		22,71,22,000	1,35,17,000
5.	Forest								6,06,33,000	12,50,000
6,	Cooperation		٠.		٠.				3,84,96,000	28,86,71,000

^{*}Moved with the recommendation of the President.

100	Section 2	3	e de
		Revenue Rs.	Capital Rs.
7.	Department of Food	118,84,79,000	4,22,85,000
8.	Department of Agricultural Reserach and Education .	13,47,000	
9.	Payments to Indian Council of Agricultural Research .	18,86,37,000	
	MINISTRY OF CIVIL SUPPLIES		
10.	Ministry of Civil Supplies	71,18,000	1,36,62,000
	MINISTRY OF COMMERCE		
11.	Ministry of Commerce	35,080,00	
12.	Foreign Trade and Export Production	127,68,29,000	18,16,76,000;
-13	Textiles, Handloom and Handicrafts	36,91,39,000	7,96,10,00
	MINISTRY OF COMMUNICATIONS		
14.	Ministry of Communications	54,10,000	6,28,83,000
·15.	Overseas Communications Service	4,66,54,000	1,50,00,000
16.	Posts and Telegraphs - Working Expenses	181,73,93,000	
17.	Posts and Telegraphs—Dividend to General Revenues, Appropriation to Reserve Funds and Repayment of Loans from General Revenues	50,48,12,000	
18.	Capital Outlay on Posts and Telegraphs		91,22,25,000
	MINISTRY OF DEENENCE		5-1-1-5
19.	Ministry of Defence	36,32,03,000	21,05,29,000
20.	Defence Services—Army	486,60,07,000	
21.	Defence Services—Navy	66,81,65,000	101 ;
22.	Defence Services—Air Force	190,56,27,000	
23.	Defence Services - Pensions	62,06,83,000	12
24.	Capital Outaly on Defence Services		83,08,33,000
	MINISTRY OF EDUCATION AND CULTURE		
25.	Department of Education	38,79,000	
2 6.	Education	52,59,36,000	1,07,92,000
27.	Department of Culture	2,61,13000	
. 28.	Archaeology	1,33,25,000	
	MINISTRY OF ENERGY		
29.	Department of Coal	18,97,93,000	163,50,51,000
30.	Department of Power	20,50,73,000	119,99,31,000

224,78,32,000 16,21,12,000 12,09,44,000 17,000 1,95,10,000 Census 3,89,85,000 51. 27,66,68,000 52. Other Expenditure of the Ministry of Home Affairs 62,72,17,000 41,97,84,000 31,51,81,000 Delhi 53. 6,37,63,000 Chandigarh 6,91,02,000 54. 55. Andaman and Nicobar Islanda . 6,42,49,000 4,12,55.000 65,06,000 91,75,000 56. Dadra and Nagar Haveli . 1,80,49,000 42,94,000 57. Lakshadwecp .

7.47.0.77	MARCH	16,	1982	Gen.,	1982-83	384
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383	D.G. (on Account	t) - 21 1	MARCH 16,	1982	Gen.,	1982-83	384
1	2					3 .	

				-					Revenue Rs.	Capital Rs.
	MINISTRY	OF INDU	STRY	?						
58.	Ministry of I	ndustry							73,92,000	
59.	Industries								8,70,16,000	62,94,46,000
60.	Village and S	Small Indus	tries						14,85,47,000	14,35,75,000
	MINISTRY	OF INFO	RMA'	TION	ANI	BR	OADO	ASTI	NG	
61.	Ministry o	Informatio	on and	Brode	astin	g .			18,58,000	
62.	Information	and Public	eity			ß			5,38,04,000	20,00,000
53.	Broadcasting								17,08,41,000	10,75,68,000
	MUNISTRY	OF IRRIC	ATIO	N						
б4.	Ministry of I	rrigation				s			14,24,37,000	2,16,67,000
	MINISTRY	OF LABO	UR							
65.	Ministry of	Labour .							18,52,000	
66.	Labour and	Employmen	t						12,10,32,000	78,000
2	MINISTRY	OF LAW	, Jus	TICE	ANI	CO	MPAI	NY AF	FAIRS	
67.	Ministry of	Law, Justice	and C	Compa	ny A	.ffairs			5,16,25,000	17,000
6 8.	Administrat	ion of Justi	ce.						19,64,000	
	MINISTRY FERTILIZE	Y OF FETTERS	ROLI	U M, (HE	MICA	LS A	ND		1
69.	Ministry of	Petrolcum,	Chemi	icals a	nd F	ertiliz	ers .		22,08,060	
70.	Petroleum a	and Petro-C	Lemic	als Ind	dustr	ies.			20,46,59,000	43,01,92,000
71.	Chemicals a	nd Fertilize	rs Indi	ustries					90,11,37,000	42,55,17,000
	MINISTR	Y OF PLAN	INING	ř						
72.	Ministry of	Planning					8	•	83,000	
73.	Statistics.					g			3,15,57,000	
74.	Planning Co	ommission							1,00,99,000	
	MINISTRY	OF RURA	L DE	VELO	PME	ENT				
75.	Ministry of	Rural Deve	lopmer	nt.					75,03,82,000	8,20,000
	MINISTR	Y OF SHI	PPINC	G ANI	TR	(ANS	PORT			
76.	Ministry of	Shipping ar	d Trai	nsport					65,31,000	
77-	Roads .		*	*					25,39,90,000	26,35,68,000
78.	Ports Light	houses and	Shippi	ng					12,95,57,000	25,52,79,000
79.	Road and I	nland Wate	r Tran	sport					38,23,000	3,66,52,000

1	2				- 4	3	
						Revenue Rs.	Capital Rs.
	MINISTRY OF SOCIAL WELF	ARE	3				
80.	Ministry of Social Welfare .					9,15,10,000	22,18,000
	MINISTRY OF STEEL AND MI	NES	;				
81.	Department of Steel					62,46,000	91,66,46,000
82.	Department of Mines					14,70,04,000	39,19,17,000
	MINISTRY OF SUPPLY AND RE	HA	B 11.1'	ΓΑΤΙ	ON		
83.	Department of Supply .					5,45,000	
84.	Supplies and Disposal					1,70,47,008	
85.	Department of Rehabilitation .					4,40,67,000	1,17,27,000
	MUNISTRY OF TOURISM AND C	IVI	L AVI	ATI	ON		
86.	Ministry of Tourism and Givil Aviat	ion		8		13,50,000	
87.	Meteorology					3,45,56,000	93,44,000
88.	Aviation					6,18,21,000	11,39,17,000
89.	Tourism		5			96,74,000	1,83,75,000
	MINISTRY OF WORKS AND HO	USI	NG				
90.	Ministry of Works and Housing.					26,75,000	• •
91.	Public Works					26,94,88,000	7,89,46,000
92.	Water Supply and Sewerage .					21,66,67,000	• •
9 3.	Housing and Urban Development					5,45,96,000	19,16,52,000
94.	Stationery and Printing					8,29,59,000	
,	DEPARTMENT OF ATOMIC EN	NER	GY				
95.	Department of Atomic Energy .					12,99,000	
96.	Atomic Energy Research, Developme Projects	nt an	nd Inc	lustri	al	21,28,30,000	23,10,20,000
97.	Nuclear Power Schemes					16,77,31,000	16,16,43,000
27-	DEPARTMENT OF ELECTRON	ICS	•	-		20,7,,=2,000	20,20,40,000
98.	Department of Electronics .					2,72,51,000	4,03,08,000
99.	Department of Environment .					1,88,89,000	4,02,00,000
	DEPARTMENT OF OCEAN DEV. Department of Ocean Development		PME	NT		4,44,55,000	
	DEPARTMENT OF SCIENCE AN	4 13	ECH	NOL	OGY		50
101.						7,83,58,000	27,67,000
102.						4,97,50,000	50,000

1	2	3	
		Revenue Rs.	Captital Rs.
103.	Grants to Council of Scientific and Industrial Research	14,60,83,000	
104.	DEPARTMENT OF SPACE Department of Space	10,28,76,000	13,96,34,000
	PARLIAMENT, DEPARTMENT OF PARLIAMENT- ARY AFFAIRS, SECRETARIATS OF THE PRESIDENT AND VICE-PRESIDENT AND UNION PUBLIC SERVICE COMMISSION	,	
105.	Lok Sabha	1,49,27,000	
106.	Rajya Sabha	48,67,000	
107.	Department of Parliamentary Affairs	4,67,000	

13.33 hrs.

APPROPRIATION (VOTE ON ACCOUNT) BILL*, 1982.

108. Secretariat of the Vice-President

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE): I beg to move for leave to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1982-83.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1982-83."

The motion was adopted.

SHRI PRANAB MUKHERJEE: I introduce† the Bill.

1,18,000

I beg to movet:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1982-83, be taken into consideration."

MR. SPEAKER: Motion moved:

"That the Bill to provide for the withdrawal of certain sums from and out of the Consolidated Fund of India for the services of a part of the financial year 1982-83, be taken into consideration."

Now Shri Ramavatar Shastri.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 16-3-1982.

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